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CORAM:

SHRI V. NALLASENAPATHY
MEMBER (T)

NAME OF THE PARTIES:

V/s.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Abhishek Swaroop,	Adv.	AS
2.	Mr. Mehul. Shah,	Adv.	
[for the Petitioner].			

ORDER

TCP 87/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)